

# AKHIL BHARTIYA NAGRIK SEWA SANGH

(A Political Party Registered U/s 29A of Representation of Peoples Act 1951)

Plot No. 98, Ratan Lal Nagar KANPUR – 208 022

*Handwritten signature/initials*

*m*  
*1-10-13*  
*PPEMS*  
*SKV*  
*3/10/13*

Date. 26-09-2013

To,  
Under Secretary,  
Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi – 110001.

**Sub. Submission of Form 24A along with Audit Report with Balance Sheet**

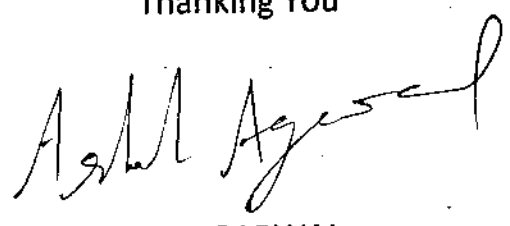
Sir,

We are submitting herewith the requisite/statutory informations, which are as under:

1. There is no change in the head office address and any office bearers.
2. Annual audited accounts as at 31-03-2013 along with Audit Report are enclosed herewith.
3. Annual Report of Contribution for 2012-2013 in Form 24A is enclosed herewith.
4. There is no change in the Constitution of the Party since its registration.

*AA*

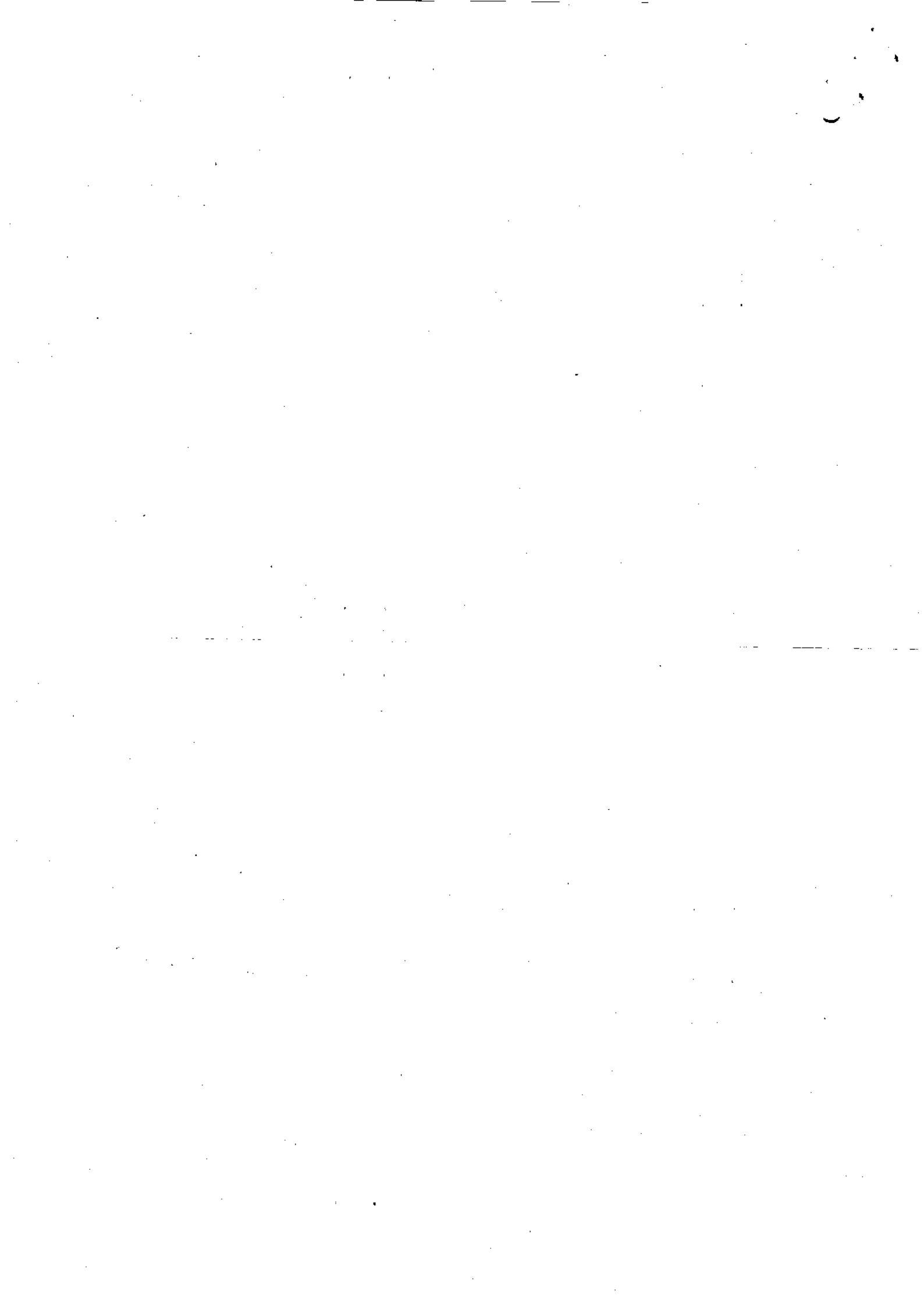
Thanking You



ASHESH AGARWAL

(GENERAL SECRETARY)

Encl. As Above



**AUDIT REPORT UNDER SECTION 13 A OF THE INCOME TAX ACT,1961**

Audit report to the members of the AKHIL BHARTIYA NAGRIK SEWA SANG

We have examined the Balance sheet of AKHIL BHARTIYA NAGRIK SEWA SANG as at 31.03.2013 and the income and expenditure account for the period ended 31.03.2013 which is in agreement with the books of account maintained by the said association of persons/political party.

We have obtained all the information and explanation which to the best of our knowledge and belief were necessary for the purpose of the audit. In our opinion proper books of accounts have been kept by the head office of the above named "association of persons" and those are in accordance with general accepted accounting policies & practices applicable in India so far as it appears from our examination of the books.

In our opinion and to the best of our information, and according to the information given to us, the said accounts give a true and fair view –

- (i) in case of the Balance Sheet, of the state of affairs of the above named political party as at 31.03.2013
- (ii) In case of the Income and Expenditure account, of the surplus of its accounting year Ended on 31.03.2013

For NEERAJ & ASSOCIATES  
CHARTERED ACCOUNTANTS



NEERAJ GARWAL  
(PROPRIETOR)  
M.NO.:073738  
FRN - 04922C

Date: 16/09/2013  
Place: Kanpur



**AKHIL BHARTIYA NAGRIK SEWA SANGH**  
**98, RATAN LAL NAGAR KANPUR.**  
**BALANCE SHEET AS AT 31ST, MARCH, 2013**

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
<b>CAPITAL</b>		<b>CASH &amp; BANK BALANCES</b>	
CORPUS FUND. OPENING BALANCE	1,881,937.00	CASH IN HAND	1,071,749.00
EXCESS OF RECEIPTS OVER EXPENDITURE	766,642.00	STATE BANK OF INDIA (CURRENT AC)	1,576,830.00
	2,648,579.00		2,648,579.00

For AKHIL BHARTIYA NAGRIK SEWA SANGH

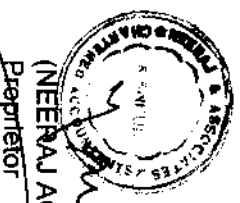
in terms of our attached report of even date

*Ashish Agarwal*

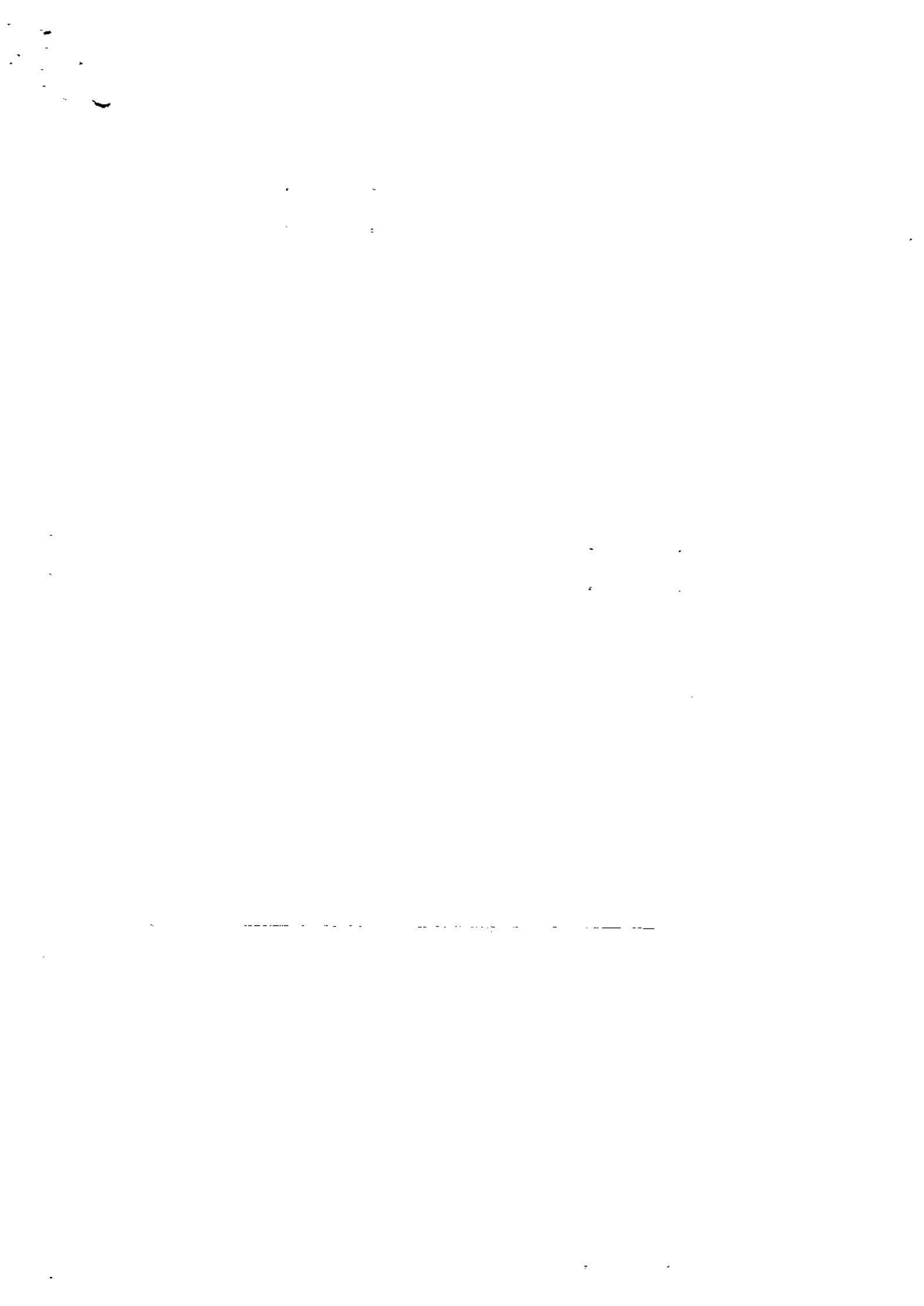
ASHISH AGARWAL  
(SECRETARY)

DATE: 16/09/2013  
PLACE: KANPUR

For NEERAJ & ASSOCIATES  
CHARTERED ACCOUNTANTS



Prepared for  
(NEERAJ AGARWAL)  
M.NO. : 073738  
FRN - 04922C  
Kanpur, Uttarpradesh.



**AKHIL BHARTIYA NAGRİK SEWA SANGH**  
**PLOT No 98, RATAN LAL NAGAR KANPUR UTTAR PRADESH - 208022**  
**RECEIPTS AND PAYMENT FOR THE YEAR ENDED ON 31ST MARCH, 2013**

PAYMENTS	AMOUNT Rs.	RECEIPTS	AMOUNT Rs.
TO INDIRECT EXPENSES			
To BANK CHARGES	550.00	BY VOLUNTARY CONTRIBUTIONS	1,242,500.00
TO MEETING EXPENSES	226,432.00		
TO TRAVELLING EXPENSES	248,876.00		
TO NET RECEIPTS	766,642.00		
	<b>1,242,500.00</b>		<b>1,242,500.00</b>

For AKHIL BHARTIYA NAGRİK SEWA SANGH

In terms of our attached report of even date

*Ashesh Agarwal*

ASHESH AGARWAL  
(SECRETARY)

  
*Neeraj Agarwal*

For NEERAJ & ASSOCIATES  
CHARTERED ACCOUNTANTS

DATE: 16/09/2013  
PLACE: KANPUR

(NEERAJ AGARWAL)  
Proprietor  
M.NO : 073738  
FRN - 04922C  
Kanpur Uttarpradesh.

